NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 78 of 2020

IN THE MATTER OF:

M/s Giriver Hotels & Resorts Pvt. Ltd. & Anr. ...Appellants

Versus

Gajendra Singh Panwar & Ors. ...Respondents

Present:-

For Appellant:

For Respondent: Mr. Anil Mehta, Advocate
Mr. Sudeep Sudan, Advocate for R-3 and R-4.

O R D E R

(Virtual Mode)

16.07.2020 Mr. Sudeep Sudan, Advocate undertakes to file Vakalatnama by tomorrow. Learned counsel for the Respondent No. 3 and 4 seeks time and is allowed to file Reply-Affidavit within two weeks. Rejoinder, if any, may be filed within one week thereafter.

Let the matter be fixed on **10th August, 2020.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[V.P. Singh]
Member (Technical)

Basant B./nn.